

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 616/2016

DHARAMPAL & ANR.

Appellants

VERSUS

THE STATE OF UTTAR PRADESH

Respondent

Date : 02-08-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellants

Ms. Shraddha Saran, Adv.
Mr. Varun Thakur, Adv.
Mr. Varinder Kumar Sharma, AOR

For Respondent

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter on 6.8.2018 before the
appropriate Bench as per the roster.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar